

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 103
CP(IB) 611 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Enoch Infrabulid LLP

.....Applicant

V/s

Archon Powerinfra India Pvt Ltd

.....Respondent

Order delivered on ..20/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Financial Creditor : Learned Counsel Mr. Ishan Shah

For the Corporate Debtor : Learned Senior Counsel Mr. Navin Pahwa along with
Mr. Prashantkumar Sharma


ORDER

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 23.08.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

SK